NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 6(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2016

NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION **SIGNATURE** DESIGNATION NAME

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner shall file two sets of the paper books within a week's time. Mr. Kapil Learned counsel appearing for the respondents seeks and is given a week's time to file the Vakalatnama.

List on 21.09.2016

(R. Varadharajan)

Sd1-

Member (Judicial)

(Maharaj Krishan Hanjura)

Sd/-

Member (Judicial)